account the suggestions received from the I industry and trade including the Silk and Art Silk Mills' Association, Bombay.

Written Answers

CONSTRUCTION OF BORDER ROADS

870. SHRI B.C. PATTANAYAK: Will the Minister of DEFENCE be pleased to state:

- (a) the total amount spent so far on the construction of border roads; and
- (b) how many more new roads are proposed to be constructed keeping in view Ihe defence of India.

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) The total amount spent in cash upto the end of November 1968 on Capital works included in the immediate programme of the Border Roads Development Board is Rs. 275 .80 crores.

(b) The immediate programme of the Border Roads Development Board, which takes into account the requirement of the General Staff, includes the construction of 6,947 Kms of new roads and improvement of 4,707 Kms of the existing roads. After due consideration of priorities, additional roads will be included in the immediate programme as required. It is not feasible to forecast these requirements in advance.

ATOMIC POWER STATION AT TARAPUR AND OTHER ATOMIC POWER PLANTS

- 871. SHRI ARJUN ARORA : Will the PRIME MINISTER be pleased to state
- (a) when the Atomic power station at Trapore is expected to supply electric energy: and
- (b) the progress made in the construction of other atomic power plants in the country?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) Tarapur Atomic Power Station consists of two units with a capacity of 190 MW each. It is expected that full commercial operation will be achieved by July this year.

(b) In addition to the Power Station at Tarapur, the following atomic power stations are at present under construction, the dates by which they are expected to "be commissioned being as follows :-

Name of the plant		Expected date of full com- missioning	Capacity of the plant	
1. Rajasthan Atomic Pow Station—	er			
Unit-I	,	1971	200	MW
Unit-II	÷	1973	200	MW
2. Madras Aton Power Stati		1973	200	MW

to Questions

KERALA CHIEF MINISTER'S PROPOSAL ON THE FOURTH PLAN

87a. SHRI G. GOPINATHAN NAIR: Will the PRIME MINISTER be pleased state:

- (a) whether Government have received any proposal on an outline of Alternate Policies for the Fourth Five Year Plan from the Chief Minister of Kerala; and
- (b) if so, the reaction of the Government of India in the matter?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir. The Chief Minister of Kerala has submitted a paper entitled "An Outline of Alternate Policies for the Fourth Plan" embodying the conclusions of the Seminar on "Alternate Fourth Plan Policies" held under the auspicies of the Kerala State Planning Board at Trivandrum during October 9-12, 1968.

(b) The basic policy implications relating to the Fourth Plan set down in the document on "Approach to the Fourth Plan" were discussed in the National Development Council held in September, 1968 where the Chief Minister was present and expressed his views.

SEPARATE SECTION FOR CO-OPERATIVE SOCIETIES IN D.G.O.F.

- 873. SHRI G. GOPINATHAN NAIR: Will the Minister of DEFENCE be pleased to refer to the reply to Unstarred Question No 218 given in the Rajya Sabha on the 21st November 1968 and state:
- (a) the composition of the Section functioning in the Headquarters of the Directorate General of Ordinance Factories to look after all types of Coperative Societies; and

(b) the nature of work done by this Section and the qualifications prescribed for each post in this Section?

Written Answers

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) The Section consists of one Staff Assistant, one Senior Technical Assistant, two Junior Technical Assistants, one Upper Division Clerk, one Lower Division Clerk and one Peon. Their work is supervised by a staff Officer (who deals with other subjects also), functioning under the guidance and control of Assistant General. Ordnance Director Factories (Administration) and Deputy Director General, Ordnance Factories (Administration).

(b) The nature of work handled in the Section relates to organisation, development, inspection of accounts and securing •of necessary Government financial assistance in respect of various types of Co-operative Societies in the Ordnance and Clothing Factories and training of factory employees in co-operatives. The qualifications prescribed for the various posts are given in the *statement attached

STATEMENT

prescribed for Qualifications various bosts in Co-operative Societies Section in the Office of the Director General Ordnance Factories, Calcutta.

Post

Qualifications prescribed.

Staff Assistant.

Graduate; well acquainted with the activities of Co-operatives with sufficient training and experience or should be an Engineer with knowledge to advise on matters relating to production and procurement of machines required by Industrial Cooperatives.

Senior Technical Assistant

Graduate with specialised training in Co-operatives seven years experience in organisation and working of societies and also knowledge of co-operative law.

Post

Qualifications prescribed

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Junior Technical Assistant.

Practical training in Co operatives and acquain tance with different of co-operative types societies; knowledge of conducting enquiries, inspection and auditing of accounts and be in a position to advise Cooperative Societies in respect of maintenance of books of accounts and records.

Upper Division Clerk

Should possess knowledge in accountancy.

Divi-Lower Usual qualifications as sion Clerk in other Central Government Offices. Peon

EXPORT AND IMPORT TRADE

874. SHRI G. GOPINATHAN NAIR: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

- (a) the volume of India's export and import trade during each of the last five years with (i) North Vietnam (ii) South Vietnam (iii) Cuba, (iv) South Korea, (v) North Korea (vi) West Germany (vii) Spain; and
- fb) the items exported to and imported from each of these countries during the last five years?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) and (b) Statements are attached. [See Appendix LXVII, Annexure Nos. 46 and 47.]

DIPLOMATIC RELATIONS

875. SHRI G. GOPINATHAN NAIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the names of countries with which the Government of India have not established fullfledged diplomatic relations; and
 - (b) what are the reasons for not doing so?